

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2260
ANSWERED ON 12TH FEBRUARY, 2026**

REMOVAL OF MANAWALA TOLL PLAZA

†2260. SHRI SUKHJINDER SINGH RANDHAWA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is a fact that despite the extremely poor condition of National Highway (NH 3) from Amritsar to Beas, toll tax is being collected at Manawala Toll Plaza which is located 3–4 kilometres from the municipal limits and approximately 17–20 kilometres from Sri Harmandir Sahib (Golden Temple) causing unnecessary financial burden on pilgrims while in many other religious places in the country tolls are not collected up to 25 kilometres and if so, the details thereof;

(b) whether the Government has any proposal to remove or shift the Manawala Toll Plaza so that pilgrims and other devotees from across the world coming to Golden Temple are not subjected to direct or indirect additional taxation; and

(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) All user fee plazas including Manawala (Nijjarpura) Fee Plaza on National Highway (NH-3) have been established as per the respective user fee notification published in the Gazette of India, in accordance with the provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008, and the Concession Agreement. User-

fee at a fee plaza is collected for the use of section of National Highway as per the provisions of NH Fee Rules.

The National Highway NH-03 section from Amritsar to Beas is maintained by the existing Operation & Maintenance (O&M) Contractor, and routine maintenance works are carried out regularly to keep the road in traffic-worthy condition. For monitoring, Independent Engineer/Authority Engineer (IE/ AE) conducts regular site inspections and competent authority conducts periodical reviews/ site visits. Further, National Highways Authority of India (NHAI) has already processed the Performance-Based Maintenance Contract (PBMC) for Amritsar-Beas section for carrying out overlay works using bituminous materials on the project stretch.

For providing relief, there are already various provisions for discounts in user fees and monthly passes for local and regular users of National Highways across the country, in accordance with the NH Fee Rules, 2008. Further, no fee is levied for the use of the section of national highway, permanent bridge, bypass or tunnel, as the case may be, by two wheelers, three wheelers, tractors and animal drawn vehicles provided no service road is available.

In addition, the Government has introduced a FASTag based Annual Pass for non-commercial cars, jeeps, and vans, which has come into effect from 15th August, 2025. Annual Pass scheme will be activated on payment of Rs. 3000/- and offers travel for non-commercial car/jeep/vans at all National Highway/National Expressway fee plazas for one year or up to 200 fee plaza crossings whichever is earlier.

(b) & (c) No such proposal for the removal or closure of the Manawala (Nijjarpura) Fee Plaza is under consideration with the Government. The said fee plaza has been established on National Highways as per the user fee notification published in the Gazette of India, in accordance with the NH Fee Rules.
